## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 193/A4/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: Indo Dutch Hoti Cutture Technologies Put Ltd SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Alok. Kumar Srivestava Advocate Applicant.

CP No.193/ALD/2017

Advocate, Sh. Alok Kumar Srivastava for the petitioner companies. The present case is filed as a fresh case. The learned counsel appearing for the petitioner also press for interim relief to be granted.

In the light of a ruling of the Hon'ble NCLT Chandigarh Bench/other Coordinate Bench of NCLT.

In view of this, we are of the view that a formal notice be issued to the ROC Kanpur for fling its comments/objections on the present petition by serving an advance copy to the counsel for petitioner. The case is fixed for hearing on interim relief is being sought for.

The matter to be listed on 12th January, 2018.

Dated:29.12.2017

Typed by: Md.Zaid (Stenographer) H.P. Chaturvedi, Member (Judicial)

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